

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAOSCINDIA): (a) Yes, Sir.

(b) Government is not considering the handling over of Vayudoot to any private party.

[Translation]

**Rail Link from Deoghar to Dumka and Giridih to Ranchi**

2952. SHRI SURAJ MANDAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether survey has been conducted thrice for laying railway line from Deoghar to Dumka;

(b) if so, whether the Government propose to lay railway line in this backward area; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). No, Sir.

(c) Does not arise.

[English]

**Losses in DESU**

2953. SHRI MADAN LAL KHURANA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Delhi Electric Supply Undertaking (DESU) has made any request to write off its dues to the National Thermal Power Corporation (NTPC);

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether the DESU has been making losses year after year and if so, the steps proposed to be taken in this regard;

(d) whether there has been a steep fall in the electricity generation by the DESU; and

(e) if so, the steps proposed to be taken to tide over the situation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). A proposal was received from DESU for writing off the accumulated dues of the Badarpur Thermal Power Station (under the management of the NTPC) for the period 1.4.1989 to 28.2.1991 amounting to about Rs. 978 Crores. In view of the revision of tariff by DESU with effect from 1.3.1991, the Government has not agreed to the proposal for the present.

(c) DESU has been continuously incurring revenue losses due to the allround increase in the cost of various inputs including the cost of generation/purchase of power without any corresponding increase in its tariff from April, 1985. With a view to improve its financial position, DESU has increased its tariff with effect from 1.3.1991.

(d) No, Sir. The plant load factor of Indraprastha Thermal Station has increased from 44.66% in 1988-89 to 55.59% in 1989-90, 57.57% in 1990-91.

(e) The steps taken to improve the power supply position in Delhi, include strengthening and augmentation of transmission and distribution system at various voltage levels, installation of 3x34.07 MW Waste Heat Recovery Units at the existing Gas Turbines of DESU and a 400 KV Transmission Ring around Delhi. Setting up of a 800 MW Gas based Power Station in Delhi is

also envisaged in the 8th Plan, subject to the availability of resources.

### **Removal of Electric Poles in Delhi**

2954. SHRI MADAN LAL KHURANA:  
SHRI KALKA DAS:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the attention of the Government has been drawn to the photograph appearing in the Indian Express dated July 3, 1991 regarding traffic hazard on account of electric poles in the middle of the road in Delhi;

(b) if so, the details of places so identified in this regard; and

(c) the reasons for not removing the poles long after widening of the roads and the steps taken or proposed to be taken to remove them?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). Normally, DESU undertakes removal/shifting of the electric poles during the road-widening process etc. as a deposit work to be sponsored and financed by the concerned road owning agencies viz. the Delhi Development Authority, Municipal Corporation of Delhi, Delhi Administration etc. However, the 4 electric poles in the middle of the road as published in the said news item have already been removed on the request of the MCD and in anticipation of the requisite payments from them. DESU has not specifically identified such other cases. However, the work regarding shifting/removal of electric poles as per the proposals received from the MCD, DDA, Delhi Administration etc. is already in progress in the various parts of Delhi. The

progress of execution of such schemes depends upon the receipt of payments from the sponsoring agencies, availability of shut-downs, efficiency of the contractors, availability of right-of-way etc.

[*Translation*]

### **Pay scales of Hindi Assistants**

2955. SHRI MADAN LAL KHURANA:  
Will the Minister of RAILWAYS be pleased to state:

(a) whether Hindi Assistants of his Ministry are part of Central official Language cadre;

(b) whether there is any disparity in the pay scales of Hindi Assistants and other Assistants of his Ministry; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) and (c). Government decided to revise the scale of pay of Assistants belonging to Central Secretariat/Railway Board Secretariat Service. Hindi Assistants are not covered under this scheme.

[*English*]

### **Promotion of Tourism at Pandarapur, Maharashtra**

2956. SHRI DHARMANNA MONDAYA SADUL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government of Maharashtra has submitted a comprehensive plan for the development of Pandarapur and other surrounding places of historical importance